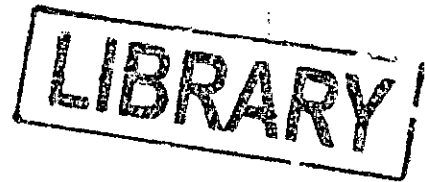


ORDER SHEET

COURT NO. : 1
26.03.2021
C.P.C/350/11/2020
O.A./350/880/2019

NIRANJAN NASKAR
-V/S-
MR GHANSHYAM SINGH & ANR





ITEM NO:20

FOR APPLICANTS(S) Adv. :

Mr. B. Chatterjee

FOR RESPONDENTS(S) Adv.:

Mr. H. Ghosh

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the respondents submits that a speaking order has been issued in this matter.</p> <p>Since speaking order has been issued in this matter, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <div> (DR. NANDITA CHATTERJEE) MEMBER(A)</div> <div> (BIDISHA BANERJEE) MEMBER (J)</div> <p>SS</p>